column 4, for the letters and figures "Rs. 1100-50 1600", the letters and figures "Rs. 3000-100 3300 125 1500" shall be substituted;

(iii) against serial number 4 relating to the post of Scientific Officer;---

(A) in column 4, for the letters and figures "Rs. 1100-50-1600", the letters and figures "Rs. 3000-100-3300-125-1500" shall be substituted;

(B) in column 11 for the existing entries against clauses (a) (i), (ii) and (iii), the following entries shall be substituted, namely:---

"(i) with 5 years' service in posts in the scale of Rs. 2200-4000 or equivalent; or

(ii) with 8 years' service in posts in the scale of Rs. 2000-3500 or equivalent; and;

(iii) against serial number 4 relating to the post of Information Officer;---

(A) in column 4, for the letters and figures "Rs. 1100-50-1600", the letters and figures "Rs. 3000-100-3300-125-1500" shall be substituted;

(B) in column 11 for the existing entries against clause (a) (i), (ii) and (iii) the following entries shall be substituted, namely:---

"(i) with 3 years' service in posts in the scale of Rs. 2200-4000 or equivalent; or

(ii) with 5 years' service in posts in the scale of Rs. 2000-3500 or equivalent; and;

(iv) against serial number 6 relating to the post of Assistant Information Officer, under column 4, for the letters and figures "Rs. 700-40-900-EB.40-1100-69-1300", the letters and figures "Rs. 2200-75-2800-EB.100-4000" shall be substituted;

(v) against serial number 7 relating to the post of Examiners of Patents and Designs under column 4, for the letters and figures "Rs. 700-40-900-EB.40-1100-50-1300", the letters and figures "Rs. 2200-75-2800-EB.100-4000" shall be substituted;

(vi) against serial number 8 relating to the post of Junior Librarian under column 4, for the letters and figures "Rs. 650-30-70-35-810-EB.35-880-40-1000-EB.40-1200", the letters and figures "Rs. 2000-60-2000-EB.75-3200-100-3500" shall be substituted:

[File No. A-12018/5/88-E, IV (ii)]

NOTE.—Principal rules were notified vide G.S.R. 855, dated 31-10-1983.

G.S.R. 724.—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules further to amend the Trade Marks Registry (Group 'A' and 'B' posts) Recruitment Rules, 1981, namely:—

1. (1) These rules may be called the Trade Marks Registry (Group 'A' and 'B' posts) Recruitment (Second Amendment) Rules, 1998.

(2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Schedule to the Trade Marks Registry (Group 'A' and 'B' posts) Recruitment Rules, 1991.-(i) against serial number 3 relating to the post of Assistant Registrar of Trade Marks:

(A) in column 4, for the letters and figures "Rs. 1100-50-1600", the letters and figures "Rs. 3000-100-3500-125-4500" shall be substituted; and

(B) in column 12, for the existing entries against clause (a) (ii) and (iii), the following entries shall be substituted, namely:

"(iii) with 5 years' service in posts in the scale of Rs. 1640-2900 or equivalent; and"

(iii) against serial number 5 relating to the post of Examiner of Trade Marks, under column 4, for the letters and figures "Rs. 650-30-740-35-410-EB-35-880-40-1000-EB-40-1200", the letters and figures "Rs. 2000-60-2300-EB-75-3200-100-3500" shall be substituted; and

(iv) against serial number 6 relating to the post of Administrative Officer:

(A) in column 4, for the letters and figures "Rs. 650-30-740-35-810-EB-35-880-40-1000-1200", the letters and figures "Rs. 2000-60-2300-EB-75-3200-100-3500" shall be substituted; and

(B) in column 12, for the existing entries against clause (a), (ii) and (iii), the following entries shall be substituted, namely:

"(iii) with 3 years' service in posts, in the scale of Rs. 1640-2900 or equivalent; or"

(iii) with 3 years' service in posts in the scale of Rs. 2000-3500 or equivalent; or

Rs. 2200-4000 or equivalent; or

Rs. 2000-3500 or equivalent; and"

3. Against serial number 4 relating to the post of Senior Examiner of Trade Marks,-

(A) in column 4, for the letters and figures "Rs. 150-40-900-EB-40-1100-50-1300", the letters and figures "Rs. 2290-75-2300-EB-1600-4000" shall be substituted;

(B) in column 12, for the existing entries against clause (a), (ii) and (iii), the following entries shall be substituted, namely:

"(iii) with 3 years' service in posts in the scale of Rs. 2000-3500 or equivalent; or

Rs. 2200-4000 or equivalent; or

Rs. 2000-3500 or equivalent; and"

(Rs. 2000-3500 or equivalent); and

Rs. 1640-2900 or equivalent; or

Rs. 2000-3500 or equivalent; and"

(ii) with 8 years' service in posts in the scale of Rs. 1400-2300 or equivalent; or

Rs. 2000-3500 or equivalent; and"

(iii) with 8 years' service in posts in the scale of Rs. 1400-2300 or equivalent; and"

Rs. 1640-2900 or equivalent; or

Rs. 2000-3500 or equivalent; and"

(iii) against serial number 6 relating to the post of Administrative Officer:

Rs. 2000-3500 or equivalent; and"

(iii) with 5 years' service in posts in the scale of Rs. 1640-2900 or equivalent; and"